GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES)

LOK SABHA UNSTARRED QUESTION NO. 2879

(TO BE ANSWERED ON 03.08.2016)

RECOMMENDATIONS OF SECOND ARC

Ä2879. SHRIMATI RAMA DEVI:

Will the PRIME MINISTER be pleased to state:

- (a) the decision taken by the Government on the recommendations of the Second Administrative Reforms Commission (ARC) relating to capacity building for resolution of disputes/conflicts; and
- (b) the action taken by the Government so far on these recommendations and the outcome thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister & Office. (DR. JITENDRA SINGH)

(a) & (b): The Second Administrative Reforms Commission made 126 recommendations in its 7th report titled -Capacity Building for Conflict Resolution- Friction to Fusion@ Out of the 126 recommendations, the Government accepted only 111 recommendations.

The decisions taken were conveyed to concerned Central Ministries / Departments in the Government of India and all the State/ Union Territory Government for taking action for implementation on the recommendations. The implementation of the recommendations is a continuous process.
